

बाद कार्यवाही की जाती है और प्रावेदकों को सीमेंट की मात्रा नियमों के अनुसार नहीं दी जाती है ; और

(ग) उत्तर प्रदेश को सीमेंट की पर्याप्त मात्रा सप्लाई करने और वहाँ पर सीमेंट के कारखानों की स्थापना करने के लिए सरकार द्वारा क्या कदम उठाये गये हैं और यदि कोई कदम नहीं उठाये गये हैं तो उस के क्या कारण हैं ?

उद्योग मंत्री (श्री जार्ज फर्नांडेस) :

(क) से (ग) : वर्ष 1977-78 के दौरान सीमेंट का रिकार्ड उत्पादन होने के बावजूद भी कृषि सिंचाई, गृह निर्माण और विद्युत् आदि के क्षेत्रों में अधिक निर्माण गतिविधियों के परिणाम स्वरूप उपलब्धता से अधिक मांग होने के कारण कमियाँ उत्पन्न हुई हैं। अतएव उत्तर प्रदेश के मेरठ जिले में वागपत तहसील में सीमेंट की कमी देश भर में कमी का ही एक अंश है ।

उत्तर प्रदेश को गत 5 वर्षों में प्रेषित सीमेंट का तिमाही औसत 4.33 लाख मी० टन है। अप्रैल, 1977 से जून, 1978 की अवधि में औसतन 4.65 लाख मी० टन सीमेंट प्रति तिमाही के हिसाब से भेजा गया। जुलाई से सितम्बर, 1978 की अवधि के लिये राज्य को 5.15 लाख मी० टन का आवंटन किया गया है ।

Lack of adequate Power Supply to Industries

*259. SHRI RAJENDER KUMAR SHARMA : Will the Minister of INDUSTRY be pleased to state :

(a) whether a number of industries in the country are facing crisis due to frequent power breakdown and lack of adequate power supply to them for production purposes ;

(b) whether any survey as to the power requirements of industries in the country has been made recently ; and

(c) the steps taken by Government to meet the requirements of Industrialists in this regard ?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES) : (a) : Power cuts have an adverse impact on industrial production, particularly in the case of continuous process industries and those that are power intensive. While industry can, by and large, absorb power cuts of small magnitude, there have been a few complaints about non-availability of adequate power from power intensive industrial units.

(b) and (c) : The Central Electricity Authority undertake an annual survey of power requirements of various States, including industries. On this basis, the anticipated requirements of power for the next 4-5 years is worked out. The last annual survey was completed in 1977. The power surveys are taken as a basis for plan formulation in the power sector.

Construction of Nhava-Sheva Port as a Satellite to Bombay Port

*260. SHRI D. B. PATIL : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government are aware of congestion problem at Bombay Port round the year ;

(b) whether because of the then congestion as well as congestion in future, it was proposed by UN experts in 1961 to construct Nhava-Sheva port as a satellite port to Bombay Port ; and

(c) whether Government have taken any decision to set up Nhava-Sheva Port in view of the fact that congestion at Bombay Port has reached an unbearable state for all concerned ?

THE MINISTER OF STATE in charge of the Ministry of SHIPPING AND TRANSPORT (SHRI CHANDRAM) : (a) Yes, Sir.

(b) and (c). In 1960, Government of India through the United Nations Technical Assistance Operations, invited an expert to visit India and advise, among other matters, on the modernisation of Bombay Docks. One of his recommenda-

tions related to the preparation of a Master Plan for the efficient future development of Bombay Port. The Master Plan for the Port prepared by their Consultants in 1970 recommended construction of an ancillary port at Nhava-Sheva. A High level Working Group has recently been constituted by Planning Commission to study the proposed Nhava-Sheva scheme from all angles.

Holding up D.T.C. by Armed Robbers

*262. SHRI C. K. JAFFER SHARIEF : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that three armed robbers who were in the Ambassador car held up a Delhi Transport Corporation bus in broad daylight on the Ring Road near the dumping lot on 4th July, 1978 and looted the belongings of passengers ;

(b) if so, the details thereof; and

(c) the steps Government have taken in this regard for the safety of passengers?

THE MINISTER OF STATE-INCHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT : (SHRI CHAND RAM) : (a) and (b) : No bus of D-lhi Transport Corporation was held up by armed robbers on 4-7-78. However, Delhi Police have reported that a private bus operating in Delhi was returning from Ballabgarh to Delhi and have reached a place near Kilokri dumping ground, New Delhi when a Car overtook the bus and made it to stop. A commuter, who was travelling in the bus, came out to ascertain as to what had made the bus stop there. At that stage, all the three occupants came out of the car and at the point of pistol, forcibly deprived the commuter of his gold ring and purse containing Rs. 400-500 and then sped away.

(c) The following measures have been taken to prevent such crimes :—

(i) Intensive foot and mobile patrolling both during day and night is being done to intercept robbers etc.

(ii) Armed pickets are being often detailed at strategic points to check the movement of criminals.

(iii) Surveillance over known robbers is being strengthened.

(iv) Special watch is being kept on released criminals.

(v) A special centralised squad has been set up to collect intelligence about criminals and gangs operating in Delhi.

(vi) Extermment proceedings against criminals are being speeded up.

(vii) Two police personnel in uniform have been permitted by DTC authorities to travel in any DTC bus at a time free of charge, with a view to prevent crime in buses.

Memorandum from General Convener, Alleppey Town Bypass Peeditha Sangham

2369. SHRI V. M. SUDHEERAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government have received any memorandum from the General Convener, Alleppey Town Bypass Peeditha Sangham ;

(b) whether Government have received any representation from Government of Kerala for the earlier sanction of the land acquisition estimate for the Alleppey Bypass ; and

(c) the action taken thereon ?

THE MINISTER OF STATE INCHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM) : (a) and (b) : Yes, Sir.

(c) The question of sanctioning the land acquisition estimate for the construction of Alleppey bypass on National Highway 47 in Kerala was considered, but in view of the prevailing financial stringency, it has not been possible to sanction this estimate. However, it is proposed to consider the inclusion of this work in the 1978-83 Five Year Plan depending upon the overall allocations for that Plan. Replies to this effect have already been sent on 17-6-78 to the General Convener, Alleppey Town Bypass Peeditha Sangham as well as to the Government of Kerala.

Closure of Paharpur Kulik Power Co. under D.V.C.

2370. SHRI ROBIN SEN : Will the Minister of ENERGY be pleased to state :

(a) whether Government are aware about the illegal closure of Paharpur Kulik Power Co. under 4th unit of D.V.C. throwing a number of employees out of job.